

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. A.H. LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26.10.2020

SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 222/88	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT. H.CT. time bound
2	Suit 8253/96	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT. H.CT. time bound
3	Suit 100382/2018	Mehboob Ali Shauqat Ali Khan Vs 1.Riyaz alias Fauzdar Shaikh 2.Wahid Khan 3.Nasir Nanhe Khan 4.Lalif Khan 5.Parvez Zabir Khan	Shri.Pratap F. Singh	HEARING ON PRELIMINARY ISSUE
4	Suit 100060/2017 NM 1397/2020 NM 4488/2018	Mr. P V Mahesh Kumar Vs Mr. P V Raghavan	Mr. Gopal C.M. Jetly	NM FOR HEARING
5	Suit 109288/1994 NM 1242/2019	OSBORNE JOSEPH D SA AND 5 ORS Vs ALLWYAN BRUCE CECIL D SA AND 5 ORS	DENZIL DMELLO	NM FOR HEARING
6	Suit 103567/2013	VINOD KALYANJI BHAGAT Vs M-S LAKSHACHANDI COLUMBIA DEVELOPERS AND ORS	P M SHAH	NM FOR HEARING
7	Suit 102874/2014 NM 2861/2018	SMT.SAYALI TULSIRAM PARDESHI Vs 1. SMT. BUDHIYABAI RAMBHAROSE PARDESHI 2. SMT. RAJANI RAMBHAROSE PARDESHI	KAMALAKAR L KOLI	NM FOR HEARING
8	Suit 102877/2012 CS 1911/2016	DEVIDAS @ DEVIDAS PANDU @ PANDURANG KOLI Vs PURSHOTTAM P KOLI AND 3 ORS	PRAKASH G LAD	C/S HEARING
9	Suit 107442/1983 CS 1979/2019	MARUTI MORU DESHMUKH AND ANR Vs SMT ALKA ANANT DESAI AND 22 ORS	VILAS N MALI U OBJ	C/S HEARING
10	Suit 110723/1991 CS 1852/2019	KAILASH RAMGOPAL KHANDEL-WAL AND ANR Vs SAHEBRAO BHINTADE AND ORS	N N VAISHNAWA AND CO	C/S REPLY

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 27.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 9244/95 NM 988/20	S GOPINATHAN Vs KUMARAN JOSHI	E K SASIDHARAN K B NAMBIAR	S.CT. H.CT. time bound
2	Suit 2713/11	DILIP SHAH AND ANR Vs PADMA THAKORE AND ORS	KALPESH JOSHI	SUPREME/HIGH COURT EXPEDITED
3	Suit 4501/13	MR. RAGHUNATH MAHADEVO PATIL Vs MR. DATTARAM KRISHNA PATIL AND ORS	M L VERMA	SUPREME/HIGH COURT EXPEDITED
4	Suit 109514/1999	JILEDAR R JAISWAR Vs RAMBAHADUR T SINGH	V R TIRPATHI AND ASSO	ARGUMENTS
5	Suit 110078/1988	MS HELAN PAES Vs SURVIN DEVEL CORPN AND ORS	N L MAKHIJANI	ARGUMENTS
6	Suit 107834/2004	GULABIDEVI JAYANTIPRASAD Vs JAYANTIPRASAD SHADALRAM SANTOSHI AND ANR	P. R. Rathod	HEARING ON PRELIMINARY ISSUE
7	Suit 107928/1986 NM 0100071/2018 NM 0101711/2019	MS.DOSHI COMPANY Vs HARISHCHANDRA RAMAPPA POOJARI ANR.	SHRI R.R.YADAV	NM FOR HEARING
8	Suit 102395/2011 Misc.Ap.117/2019 NM 0101590/2019 NM 0103357/2019 NM 0101299/2019	ELEGANT INDUSTRIES PVT LTD. Vs SHISHIR B. NEVATIA AND ORS	PREM S. GIDWANI	NM FOR HEARING
9	Suit 7594/1997 NM 3538/2019	MS RENUKA TARACHAND TAKUMAL Vs ASHWIN VALLABHDAS MEHTA	JARAYAN PUNDLIK BHAVSAI	NM FOR HEARING
9	Stamp 3809/20 NM 1372/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3809/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
10	Stamp 3808/20 NM 1373/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3808/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing

27.10.2020

11	Stamp 3807/20 NM 1374/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3807/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
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CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 28.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 104165/2009	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI	S.CT.H.CT. TIME BOUND
2	Suit 103402/2013	MR A S RAME GOWDA Vs MR BOOBALAN MANNU GOUNDER AND ORS	VINOD Y MISHRA	ARGUMENTS
3	Suit 103151/2014 NM 31/2017	Shashikant Gagadas Rajput Vs 1.Harish Gangadas Rajput 2.Smt. Anita Rajput 3.Chandresh Harish Rajput	Ms Lagal Chartered	NM FOR HEARING
4	Suit 100227/2015 NM 534/2015	Kanakia Spaces Pvt. Ltd Vs 1. Karamveer Dadasaheb Gaikwad nagar 2.Rajesh Govind Hegde 3.Rajendra rajgopal Devendra and ors	RMG LAW ASSOCIATES	NM FOR HEARING
5	Suit 101510/2015 NM 2185/2019	1.Mrs.Sugandha Tukaram Kamble 2.Mrs.Vaishali Hemant Lokhande 3.Mrs.Purnima Allwyn Dmello and ors Vs 1.Mrs.J.N.Joshi 2.Samit Tukaram Kamble	S.V.Parkhe	NM FOR HEARING
6	Suit 102274/2019 NM 3976/2019 NM 3453/2019	Mahesh Radheshyam Sharma M/s. Vs Radheshyam Nathumal Sharma	P.D. Gandhi and Associates	NM FOR HEARING
7	Suit 102372/2019 NM 4724/2019	Shardaben Devsibhai Atrolia Vs Jyotiben Jayantilal Daki	Mr. Manoj B. Nair	NM FOR HEARING
8	Suit 101710/2011 CS 1859/2019	SMT. KUSUM PRABHAKAR VAIDYA AND ORS. Vs SHRI GURUNATH KASHINATH VAIDYA	MR. PRASHANT V.TIKARE	C/S HEARING

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 29.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 109781/1991	YASMEEN AMIR BUX SHAIKH AND ORS Vs HAJI MOHD OOMER S O HAZI INAGATFULLA QURESHI AND ORS	Z H ZAIDY AND CO	SUPREME/HIGH COURT EXPEDITED
2	Suit 103200/2012	BALCHNDRA N SHETTY AND 3 ORS Vs CHANDRIKA D SHETTY AND ANR	M C HEGDE	ARGUMENTS
3	Suit 109284/2000	IVOR TELLIS Vs P A FERNANDES AND ORS	V T LULIA	ARGUMENT P.H.
4	Suit 106913/2006 NM 4566/2019	kirtikumar babulal shah and anr Vs mahendrakumar babulal shah and 4 ors	B B PAREKH	NM FOR HEARING
5	Suit 109650/1989 NM 4694/2018	JEREMIA DIAS CLOVIS SIQU- EIRA VAZ AND ORS Vs JEE ALIAS JOSEPH PIMENTA AND ORS	J N SHIRADHONKAR	NM FOR HEARING
6	Suit 102303/2016 NM 4017/2016	Shri. Shashikant Jivanji Patel Vs M/s. Hemali Investment and Finance Pvt. Ltd.	Mr. Prasad M.Gaonkar Ms. Harshali Parab	NM FOR HEARING
7	Suit 102864/2016 NM 2241/2017	Mrs. Manorama Manshukhlal Somani Vs 1.Mahavir Spinning Mills Ltd. 2.Mr. Bhupendra Pathak	R.S. Tripathi	NM FOR HEARING
8	Suit 102678/2014 NM 3948/2014	MR.ABDUL MALIK COATWALA Vs 1.KISHAN PURANCHAND TALWAR 2.SMT.ASHA D.SHETH @ ASHA PURANCHAND TALWAR AND ORS	MS. KADU AND SANTOSH MASKE	NM ARGUMENTS P.H.
9	Suit 106627/2006 CS 568/2019	SMT PANBAI M SHAH AND ANR Vs ABDUL HUSSAIN UNNAWALA AND ANR	ASHOK M SARAOGI	C/S HEARING
10	Suit 6238/06	shree parshwanath builders and anr Vs rajkumar sureka	PRAKASH G LAD	ARGUMENT

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 31.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 108081/1994 NM 3924/2017	PUSHPADEVI SUSHIL KUMAR MODI AND ANR Vs DEORA KEDIA DEV CO PVT LTD	M M VASHI 1 AND 2	ARGUMENTS
2	Suit 103101/2011 NM 584/2014	GAUTAM GULAB ADVANI AND 3 ORS Vs MAHESH ATMA VASVANI	CHARANJEET CHANDERPAL	NM FOR HEARING
3	Suit 103625/2011 NM 2394/2016	VIJENDRA S ANJURE Vs BEBYBAI K PATIL AND 9 ORS	SJ. Memon JAVIED B ALLANA	NM FOR HEARING
4	Suit 106327/2005 CS 315/2020 NM 4733/2019	KASHINATH P MHATRE AND 14 ORS Vs RAMESH NAMDEO PATIL AND 4ORS	M S LEEGA APEX	NM FOR HEARING
5	Suit 103458/2013 NM 4303/2018	JEHANGIR ARDESHIR RABADI AND ANR Vs CYRUS D. MUKADUM AND ORS	MEHRWAN K FARSHED	NM FOR HEARING
6	Suit 103459/2013 NM 4318/2018	JEHANGIR ARDESHIR RABADI AND ANR Vs CYRUS D. MUKADUM AND ORS	MEHRWAN K FARSHED	NM FOR HEARING
7	Suit 101977/2016 NM 4778/2016	Nazmi Begum Zahiruddin Shaikh Vs Suhail S/o. Salauddin Qureshi	Khan Javed Akhtar	NM FOR HEARING
8	Suit 102314/2016 CS 81/2018 CS 1751/2018	1.Varun Co-operative Housing Soc. Ltd. 2.Veer Chaya Co- operative Housing Soc. Ltd. Vs 1.Mandanlal Gupta 2.Vinod V. Thakkar	Bharat Joshi	C/S HEARING